

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
24-01-2024 AT 10:30 AM**

**IA(IBC) 102/2024 in CP(IB) No.493/9/HDB/2018**  
u/s. 9 of IBC, 2016

**IN THE MATTER OF:**

Ardee Hitech Pvt Ltd

...Operational Creditor

**VS**

Bevcon Wayors Pvt Ltd

...Corporate Debtor

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 102/2024**

Learned Counsel Ms. Nikhita Gudur, for applicant present through Video Conference. Issue Notice to the Liquidator by registered/ speed post and through e-mail, to be taken up within 3 days' time. Meanwhile, counter if any to be filed by the Liquidator within 10 days' time. Posted to 27.02.2024 for filing proof of service and for counter.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**